

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 543
TO BE ANSWERED ON 24.07.2025

Mitigation of human-wildlife conflict

543. SMT. JEBI MATHER HISHAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government of Kerala has submitted a Memorandum of requests demanding amendment of Wildlife (Protection) Act, 1972 with the objective of mitigating human-wildlife conflict in the State, if so, the details thereof;
- (b) whether Government proposes to delegate its statutory powers to the Chief Wildlife Warden with the aim of simplifying the procedures, paving the way to eliminate problematic wild animals; and
- (c) whether any special financial assistance extended to Kerala enabling transition to sustainable remedies involving more scientific and innovative methods to mitigate human wildlife conflict, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) The Ministry receives requests/memoranda from the State Governments and Union Territory Administrations from time to time. Such requests/memoranda are examined in the Ministry as per extant policies, Acts, rules, regulations, guidelines etc. The Wild Life (Protection) Act, 1972 was amended in year 2022. The amendment also included rationalization of listing of species of wild animals in Schedule I and Schedule II appended to the Act. Section 11 of the Wild Life (Protection) Act, 1972 empowers the Chief Wild Life Warden for management of human wildlife conflict situations.

The Ministry provides financial assistance to State Governments and Union Territory Administrations under the Centrally Sponsored Schemes 'Development of Wildlife Habitats' and 'Project Tiger and Elephant' for management of wildlife and its habitat in the country. The activities supported include procurement of early warning systems, construction and erection of physical barriers such as barbed wire fence, solar - powered

electric fence, bio-fencing, boundary walls etc. to prevent the entry of wild animals into crop fields. The year wise detail of funds released to the state of Kerala is given below:

(₹. in lakhs)

Name of States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25
Kerala	731.2845	295.7737	224.4735	921.0361	909.63915
